

No.	Name
73.	Shri Shibcharan Singh
74.	Shri Siaknder Bakht
75.	Shri Sunder Singh Bhandari
76.	Shri Jagdish Prasad Mathur
77.	Shri Pramod Mahajan
78.	Shri Krishan Lal Sharma
79.	Shrimati Sushma Swaraj
80.	Dr. Jinendra Kumar Jain
81.	Shri Triloki Nath Chaturvedi
82.	Shri O. Rajgopal
83.	Shri Vishnu Kant Shastri
84.	Shri Anantray Devshanker Dave
85.	Shri Kameshwar Paswan
86.	Shri Shivprasad Chanpuria
87.	Shri Ramdas Agarwal
88.	Shri Dalip Singh Judev
89.	Shri Maheshwar Singh
90.	Shri Kailash Narain Sarang
91.	Shri Lakshiram Agarwal
92.	Shri Jagannath Singh
93.	Shri Narain Prasad Gupta
94.	Dr. Ishwar Chandra Gupta
95.	Shri Ram Ratan Ram

*The motion was adopted.*

MR. CHAIRMAN: I, therefore, declare that Dr. (Shrimati) Najma Heptulla has been chosen as the Deputy Chairman of the Rajya Sabha... (Interruptions)...

Dr. (Shrimati) Najma Heptulla may now be conducted to her seat by the Leader of the House and by the Leader of the Opposition.

#### **FELICITATIONS TO NEWLY ELECTED DEPUTY CHAIRMAN**

**THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN):** Mr. Chairman, Sir, it is with immense pleasure and great happiness that I extend my hearty congratulations to Dr. (Smt.)

Najma Heptulla for having been elected as the Deputy Chairman of the Rajya Sabha. In a way she has performed a double hat-trick this time. For the first time she was elected to the House in July, 1980. She became Deputy Chairman in January, 1985. It was no doubt a short term of one year. In November, 1988, she was again elected to this high office which she adorned for nearly four years. She has been re-elected to this House for a third time in a row. She has been elevated to the Deputy Chairmanship also for a third time. These two hat-tricks only reflect her support in the Party and popularity in the House.

The Rajya Sabha occupies a unique position in the parliamentary system of our country. The mantle of steering through the proceedings of the House falls on the presiding officer. In a House like ours which is a happy amalgam of the old and the young, the veterans and the freshers, the Chair requires qualities of heart and head, sweetness of temper, richness of experience, knowledge of parliamentary procedures and tactfulness in handling situations. These Dr. Heptulla amply possesses. She has sound academic background and experience of social service. I have no doubt that all these assets which she has at her disposal will be utilised by her to make Rajya Sabha function effectively and constructively. I once again congratulate her on her election as Deputy Chairman and I am sure that her continued occupation of the august Chair will be beneficial and fruitful to this House.

बिपक्ष के नेता (श्री सिकन्दर खन्त)  
 सद्गर साहब, मुबारक बात दे चुका हूँ।  
 डॉ. नजमा हेपतुल्ला को, दोबारा से  
 मुबारकबाद पेश करता हूँ, स्वागत करता हूँ।  
 यह इसानी जिन्दगी में रिश्तों का एक अजीब  
 मुकाम है। बनते हैं, बिगड़ते हैं फिर नए बनते  
 हैं और बाज रिश्ते ऐसे होते हैं कि जो  
 बिगड़ने का नाम ही नहीं लेते हैं। डॉक्टर  
 साहब से इस हाउस का कुछ ऐसा ही  
 रिश्ता है। मैं उम्मीद करता हूँ कि  
 चहवाण साहब के बहकावे में नहीं  
 भ्रांणी और नज़रे करम हम लोगों की  
 तरफ भी रहेंगी। डॉक्टर साहब के काम  
 करने का तरीका ऐसा ही है। जब वह  
 उस कुर्सी पर बैठ जाती है तो उस कुर्सी  
 के तकाजों को पूरा करती है, करती रही  
 है। मैं उम्मीद करता हूँ आइदा भी  
 करेंगी।

इलेक्शन, जम्हूरियत, तमाम जो कदम  
 हैं उन के लिए एक स्पिरिट जिसको  
 स्पोर्ट्समैन-स्पिरिट कहा जाता है, उसको  
 जहन में रखना बहुत जरूरी है। सियासी  
 खेलों में कड़वाहट और तलखियां नहीं  
 आनी चाहिए। यह इलेक्शन भी मुझे  
 तो ऐसा ही नज़र आता है दोनों उम्मीद-  
 वारों को देखकर कि उसी स्पिरिट में  
 लिया गया है। किसी किस्म की तलखी,  
 जण्वात किसी के जहन में होंगे नहीं।  
 जिस तरीके से हम लोगों का रिश्ता डॉ॰  
 नजमा हेपतुल्ला से रहा है, वैसे ही रहेगी  
 डॉ॰ नजमा हेपतुल्ला को नज़र हम लोगों

पर यकसां तरह उठेंगी, इसी उम्मीद  
 के साथ मैं उनका स्वागत करता हूँ  
 इस्तकबाल करता हूँ।

نیتا درودھی دل "شری سکندر بخت":  
 صدر صاحب۔ مبارکباد دے چکا ہوں  
 ڈاکٹر نجمہ ہیبت اللہ کو۔ دوبارہ سے مبارکباد  
 پیش کرتا ہوں۔ سو اگت کرتا ہوں۔ یہ انسانی  
 زندگی میں رشتوں کا عجیب مقام ہے۔  
 بنتے ہیں بگڑتے ہیں پھر نئے بنتے ہیں اور  
 بعض رشتے ایسے ہوتے ہیں جو بگڑنے  
 کا نام نہیں لیتے ہیں۔ ڈاکٹر صاحب سے اس  
 ہاؤس کا کچھ ایسا ہی رشتہ ہے۔ میں امید  
 کرتا ہوں کہ جو ان صاحب کے بہکاوے  
 میں نہیں آئیں گی اور نظر کرم ہم لوگوں کی  
 طرف بھی رہے گی۔ ڈاکٹر صاحب کے کام  
 کرنے کا طریقہ ایسا ہی ہے۔ جب وہ اس  
 کرسی پر بیٹھ جاتی ہیں۔ تو اس کرسی کے  
 تقاضوں کو پورا کرتی ہے۔ کرتی رہی ہیں۔  
 میں امید کرتا ہوں کہ آئندہ بھی کریں گی۔  
 الیکشن۔ جمہوریت۔ تمام جو قدم ہیں  
 ان کے لیے ایک اسپرٹ جس کو "اسپورٹس مین"  
 اسپرٹ کہا جاتا ہے۔ اسکو ذہن میں رکھنا  
 بہت ضروری ہے۔ سیاسی کھیلوں میں  
 کڑواہٹیں اور تلخیاں نہیں آنی چائیں۔  
 یہ الیکشن بھی مجھے تو ایسا ہی نظر آتا ہے۔ دونوں  
 امیدواروں کو دیکھ کر کہ اس اسپرٹ میں

میل ہے کسی قسم کی تلخی۔ جذبات کسی کے  
ذہن میں ہوں گے نہیں۔ جس طریقے سے  
ہم لوگوں کا رشتہ ڈاکٹر ہیبت اللہ سے  
رہا ہے۔ ویسے ہی رہے گا۔ ڈاکٹر ہیبت اللہ  
کی نظر ہم لوگوں پر یکساں طرح سے اٹھے گی  
اسی امید کے ساتھ میں ان کا سوگت کرتا  
ہوں۔ استقبال کرتا ہوں۔

SHRI S. JAIPAL REDDY (Andhra Pradesh): Hon. Chairman, it is my pleasant duty this morning to congratulate our newly-elected Deputy Chairperson, Dr. Najma Heptulla. She brings to bear vast and variegated experience on this office. As has been mentioned by the Leader of the House, she has been elected for the third time. It is, perhaps a history or a record of sorts in itself.

As a Member of this House, I have had the experience with her as a Member, as a benchmate and as a Deputy Chairperson. She is a delightful person in private. She is both delightful and dreadful in the Chair. She is extremely sporting. There have been occasions when we crossed words but her particular quality is that nothing is left behind, and we really thank her for this great quality of heart.

Mr. Chairman, we owe an explanation as to why we forced a contest. But in deference to the sentiments expressed in the House, I am not offering an explanation. I can only, on this occasion, pledge our unqualified and unstinted co-operation to Najmaji in the discharge of her duties, on behalf of my party and on my own behalf.

SHRI SAMAR MUKHERJEE (West Bengal): I heartily congratulate Dr. Najma Heptulla. Again she has come in our House with a very heavy and great responsibility which she was discharging for so many years. From the

talks with her I could understand that she also realises that the coming days will be much more turbulent, and today is the exhibition of the first round by the suspension of the Question Hour. Shrimati Jayanthi Natarajan was in the Chair when she experienced the music, just before the election, and the Question Hour had to be suspended. But, as I said, the coming days will be much more turbulent as the situation in the country is worsening. We are here to reflect the sentiments of the people outside whom we represent, with regard to their problems. But the overall situation in the country is such that day by day it is worsening. Day by day, contradictions are intensifying. That is why, in the coming days, to defend the Parliamentary democracy is going to be a very very important task. I am happy that she is at least conscious of all this. I have personally witnessed the way she has tackled these problems inside the House. And I hope that she will be able to maintain the conventions and the traditions of this House. Very soon we will be missing you, Sir. So, an experienced Chairman or Deputy Chairperson is very essential in today's context to control the House, where a proper atmosphere should be maintained so that the Members can express their views freely and effectively.

Sir, this deficiency, your absence, will be partially compensated by Dr. Najma Heptulla. This is also an inspiration to us. We extend our full co-operation, unstinted co-operation, to her in tackling the problems ahead and in maintaining the traditions of this House. With these words, I once again congratulate her.

SHRI YASHWANT SINHA (Bihar): Mr. Chairman, Sir, I, on my behalf and on behalf of my party, extend hearty congratulations to Dr. Najma Heptulla for reoccupying the Chair a third time. Everytime she comes to the House, she is faced with the prospect of going up as Deputy Chairman. I hope she does not make it into a life-long practice.

[Shri Yashwant Sinha]

As has been said, difficult times are ahead of her. I am quite sure that she is conscious of it more than anybody else. I have no doubt that given her sweet temper, the skill of language which she has and the manner in which she tackles situations, it will not be difficult for her to overcome the problems that we might create.

SHRI V. NARAYANASAMY (Pondicherry): Ayodhya is there.

SHRI YASHWANT SINHA: Sir, all of us have been at the receiving end of her tongue-lashing, at times, in the past. But that is part of the game.

SHRI N. K. P. SALVE (Maharashtra): You hope it will continue to be so?

SHRI YASHWANT SINHA: As has been said, we all take it in sporting spirit. We will continue to take it in a sporting spirit. That is the essence of democracy of which we have enough evidence in this House. Therefore, I think, when it comes to the crunch, she will not be found wanting. We shall not be found wanting and, with the co-operation that we shall extend, it will be possible for her to make the House run smoothly as it should run.

Once again, Mr. Chairman, I congratulate her and welcome her to the office of Deputy Chairman.

श्री सिकन्दर बख्त : सदर साहब, मुझे एक बड़ी शिकायत है कि जब यशवन्त सिन्हा साहब बोल रहे थे तो इनकी मुस्कराहट की किसम बिल्कुल दूसरी थी और जब मैं बोल रहा था तो वह बिल्कुल ही दूसरी थी।

श्री सिकन्दर बख्त : صدر صاحب، نے ایک بڑی شکایت ہے کہ جب یشونت سنہا صاحب بول رہے تھے تو ان کی مسکراہٹ کی قسم بالکل دوسری تھی اور جب میں بول رہا تھا تو وہ بالکل، سی دوسری تھی۔

श्री यशवन्त सिन्हा : आप बोल रहे थे या उनको देख रहे थे।

श्री सिकन्दर बख्त : देख रहा था। तुम मुखातिब भी हो, करीब भी हो, तुमको देखू कि तुम से बात करू?

सदर साहब, एक शिकायत और है। मैं डर गया जब चव्हाण साहब ने कहा कि यह हैट टिक हो चुका है। बात यह है कि सबाब जब टिक जाता है तो मोनोटोनी हो जाती है। हम तो ये दुआये मांग रहे हैं कि आगे अल्ला करे, जोरो सबाब और ज्यादा।

श्री सिकन्दर बख्त : دیکھ رہا تھا اتم کی طرف بھی ہو۔ قریب بھی ہو۔ تم کو دیکھوں کہ تم سے بات کروں۔

صدر صاحب ایک شکایت اور ہے۔ میں ڈر گیا جب جوان صاحب نے یہ کہا کہ ہیٹ ٹرک ہو چکا ہے۔ بات یہ ہے کہ شباب جب ٹک جاتا ہے تو مونوٹونی ہو جاتی ہے ہم تو یہ دعا کیں مانگ رہے

یہی ذکر آگے اللہ کرے زور شباب اور زیادہ۔

श्री एन०के०पी० सावे : सभापति जी, सिकन्दर बख्त साहब बहुत बड़ी गलती कर रहे हैं। यह नजर का सवाल नहीं है, नियत का सवाल है।

श्री सिकन्दर बख्त : मेरी नजर तो बिल्कुल अच्छी है।

डा० मुरली मनोहर जोशी (उत्तर प्रदेश) : इस पर पार्लियामेन्टरी कमेटी बैठ जानी चाहिये।

**SHRI MURASOLI MARAN** (Tamil Nadu): Mr. Chairman, Sir, I have the good fortune of offering my felicitations, for the third time, to Dr. Najma Heptulla, on her election as the Deputy Chairman of this August House. Perhaps, she is the only Deputy Chairman who has seen more Prime Ministers and different Governments than any of her predecessors. But Sir, all the while, she has been conducting the affairs of the House in an evenhanded manner. It is a very colourful feather in her cap.

Sir, this is the Council of States. We represent the States and the people. Therefore, when tumultuous events are taking place outside, the echo is likely to be heard inside, and it is right and proper that the Chairman and the Deputy Chairman should give adequate allowance for letting our steam out. It is true that we often raise our decibel level and test the eardrums of the Deputy Chairman and the Chairman, but Madam Deputy Chairman is accustomed to that. I wonder whether she has not lost her hearing power. In fact, without that dim and noise the Deputy Chairman may become somnolent and sleepy and that is why our high-level decibels of sound is often necessary to keep her vigilant. Sir, by her suave and urbane nature she has already made a mark in the House. By her tactful handling, she has been running the affairs of this House in an admirable manner. I

once again congratulate her and on my own behalf and on behalf of my party I offer her the fullest cooperation.

**SHRI G. SWAMINATHAN** (Tamil Nadu): Mr. Chairman, Sir, it is my pleasant duty as the re-elected Member of this House to offer my best wishes and congratulations to the hon. Deputy Chairman on her election for the second time in this House. (*Interruptions*). I am offering my congratulations and best wishes as a re-elected Member for the second time. Hon. MURASOLI MARAN had the opportunity to congratulate her for the third-time. Perhaps, Mr. Narayanasamy will have an opportunity to congratulate her for the fourth time.

**AN HON. MEMBER:** You do not want her to be elevated.

**SHRI G. SWAMINATHAN:** I only want Shri Narayanasamy to be here again.

Sir, yesterday a friend of mine, who is well-versed with parliamentary procedure, asked me a pertinent question for which I had no answer though I am also experienced in parliamentary procedure. He asked me, why the Deputy Chairman in the Rajya Sabha, who is a ruling party Member, sits along with the Opposition, whereas in the State Legislative Councils the Deputy Chairman sits along with the ruling party Members. (*Interruptions*). It may be varying from State to State but in Tamil Nadu this was the position.

**SHRI MURASOLI MARAN:** In Tamil Nadu, it is abolished.

**SHRI G. SWAMINATHAN:** It was there during your period and my period. The Deputy Chairman of that House always sits along with the Treasury Benches. Perhaps the people who know of the parliamentary procedure more than me may be able to enlighten why one procedure has been adopted only for Rajya Sabha and Lok Sabha and the other for State Legislative Councils.

[Shri G. Swaminathan]

Then the position of the Deputy Chairman of Rajya Sabha is different from that of the State Legislative Councils. There the Chairman does not leave the seat as quickly as the Chairman of the Rajya Sabha. I happened to be the Deputy Chairman for a number of years of the Legislative Council of my State. I used to be longing for my Chairman, who was an old man, about 75 to 80 years old, to leave the Chair so that I could preside over the House. But he would never leave before 1 o'clock. He had been in politics for a long time and perhaps he did not want to leave the Chair as otherwise, somebody else would come and occupy it. I do not want to cast aspersions, but this gentleman would never leave before 1 o'clock when it was time for taking a nap. So, I used to takeover the Chair only in the afternoon when the number of Members would be the minimum and also some of them would be sleeping. I remember an occasion when an elderly Member a leading industrialist was sleeping in the House. Another Member, drew my attention and when he did so, the gentleman woke up. Just when I wanted to say that nobody should sleep in the House, he said, "I want to seek a clarification; whether there is any prohibition if somebody closes his eyes and think." If somebody closes his eyes and sleep, it may be prohibited but cannot anybody close his eyes and think?

So, these are the precarious situations I had to come across when I was the Deputy Chairman in my State. But here in this House we have a wonderful convention of the Chairman leaving the Chair immediately at 12 o'clock, at Zero Hours. I do not know whether the Chairman wants to leave the seat because the seat becomes hot at Zero Hour or he is condescending enough to give the Chair to the Deputy Chairman so that she could run the House.

Sir, the Deputy Chairman has two seats, while the Chairman has only one seat. This has an advantage as well as a

disadvantage in the sense that the Chairman can be impartial, but here the Deputy Chairman is a ruling party Member and the seat indicates that she still belongs to the ruling party. As long as she is in that seat, she has to behave as a ruling party Member even though she is sitting on the other side. When she is sitting on the Chair she has to be impartial. That gives her a dual role which, sometimes, some people forget when they sit in the Chair. And I am very sure, Shrimati Najma Heptulla always forgets casting on her seat whenever she sits in the Chair.

Sir, we are very happy that she has been re-elected. She is a person of vast experience. I have seen from her biographical data that she was also a faculty in a college for sometime. Perhaps, that has given her a lot of experience to run this House. But that doesn't mean that she is running the House as a teacher with us as pupils. We have here very elderly people. That is not an aspersion I am casting on her. I am only saying that she has ample experience as a faculty to run a house of this nature had the vast experience she has got in having attended more than a hundred seminars elsewhere—and almost every country in the world. I think she may not have further countries to visit during the period of her Deputy-Chairmanship. But that does not mean that she should not visit the same country a third or a fourth time. Perhaps, the only thing that I would request of her is, whenever there is an opportunity to go to other countries, she may give allowance to people like me who have not visited other countries. That is the thing I pray of her.

Sir, while winding up my speech I only wish to describe the Chair on which the Chairman is sitting. At the back of the Chair we always see that there is a balance, with a star at the centre. The star represents the Chairman or Deputy Chairman, who is presiding over the House. On both sides of the balance there are two scales, one on the right side and one on the left.

The right side scale denotes the Treasury Benches and the left side scale denotes the Opposition. The Chairman should be of such a position like the luminous star in the balance that he should always have an eye...

**SHRI P. UPENDRA** (Andhra Pradesh): There is a rising sun. ... (*Interruptions*)...

**SHRI G. SWAMINATHAN**: I am not able to see it.

**SHRI P. UPENDRA**: There is a rising sun above.

**SHRI G. SWAMINATHAN**: Perhaps, Mr. Maran may be very interested to see that. ... (*Interruptions*)... The point is that the Chairman should be such a luminous star that he should always balance between the Opposition and the ruling party.

I take this opportunity, Sir, in the end, to congratulate her once again and wish her all the best during the period of her Deputy-Chairmanship.

**SHRI N. E. BALARAM** (Kerala): Honourable Chairman, Sir, May I request the Deputy Chairman to kindly accept my congratulations and the congratulations of my party? Really speaking I am very much pleased that she has once again been elected the Deputy Chairman of this House.

Mr. Chairman, Sir, I do not want to say anything about her experience. After the Question Hour, the entire House is controlled by this poor lady sometimes. I sympathize with this lady because most of the time we are not present in the House. And we ourselves are seeing what is happening in this House. As some of my colleagues have said, there are occasions when we have to disagree with her, quarrel with her. And for patients like me, to quarrel with somebody else is a very difficult thing. But, even then, I am not hesitating to say that as a Presiding Officer she was very impartial towards the Mem-

bers. As some of my colleagues have suggested, I do not know how in the coming period she is going to handle the House but, because of her long experience, I think she can manage the House.

I have to say only one thing. My party will offer full cooperation, unreserved cooperation to her for discharging her duties in the coming period.

Thank you, Sir.

**SHRI MENTAY PADMANABHAM** (Andhra Pradesh): Sir, I congratulate Mrs. Najma Heptulla for her being re-elected as Deputy Chairman of this House. I am congratulating her for the first time because I was not here when she was elected previously.

Sir, contest is a part of our parliamentary system. When the contest is over, the election is over; we will have to forget about it, and we will have to proceed with our duties.

Sir, I distinctly remember Mrs. Najma Heptulla once said that she was running this House with her heart not according to any rules book. I hope she will continue to do the same as Deputy Chairman during the coming period.

On behalf of my party, I extend full co-operation to her in the conduct of the proceedings that take place in this House.

Once again I congratulate her.

Thank you, Sir.

**SHRI SUBRAMANIAN SWAMY** (Uttar Pradesh): Sir, first of all; I would also like to join in congratulating Dr. Najma Heptulla. The margin of support received today is much larger than I had expected. This is partly due to her charm and her ability which was alluded to by Shri Jai-pal Reddy, and perhaps that is why he ensured that some of his Members remained absent today. But the whole process was conducted with great dignity. Since it will be on

[Shri Subramanian Swamy]

television, I think, the nation will feel very happy that despite all the divisions of opinion in parties we have conducted this full process with such dignity.

Sir, as you know; I can be a very difficult person. Recently I was in Lucknow where people asked me, "Why are you not associating with any *hangama* these days?" The reason is Dr. Najma Heptulla's conduct of the proceedings of the House. She always finds somehow time for as many Members as possible. She accommodates them. I hope that during her third term after this election she will be presiding over the Question Hour also and not only the post-Question Hour period and that she will, during this period of her tenure, be as accommodating as she was in the past.

It is a matter of pride that unlike in other parliaments in the world, we have two Ph. Ds as presiding officers, and this shows that still our country has respect for educated people and that they occupy high positions. The third Ph. D. is congratulating you. There are, of course: Ph Ds. and Ph. Ds. Sir you yourself organised a tea party for Ph. Ds. in Parliament. I believe that that was the largest gathering of parliamentarians who are Ph. Ds. This message should be sent to the people that there is hope in Indian politics for educated people. There is one more Ph. D. who is sitting here and nodding his head, Dr. Manmohan Singh. Therefore, with this pride in our House, I congratulate Dr. Najma Heptulla once again.

Thank you.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, I am very happy to offer a word of felicitation to Dr. Najma Heptulla for being elected today as anticipated and expected by

all of us including my friends sitting on the other side because all of us have the experience of being with her in this House for a very long time and we were tremendously impressed by the way in which she was able to handle the House.

I remember, Sir, when I was sitting on the other side as the Whip of a major Opposition party, Mr Upendra was sitting here as the Parliamentary Affairs Minister and Mr. Yashwant Sinha as the Finance Minister came here and was trying to bulldoze a Finance Bill, I vehemently protested and objected to it. Some of the Members even went up to the well though they were not supposed to do it. She was very firm and determined that the motion had to be carried. Though I was not happy at that moment for what had happened, I met her subsequently in her chamber and I was impressed very much by the way she was able to convince me and other friends why she had to take such a firm position. It was a Government business and the Finance Bill. It had to go. So, it had to be passed. What I mean to say is that her discretionary power had been well used and ably used irrespective of looking to the sides and to the shades and the opinions. That is one of the reasons why I stood up to congratulate her now. (*Interruptions*) Whatever it is we never asked for anything unreasonable. We only asked reasonable things from the Chair. We give a long rope to the Opposition also, because we believe...

SHRI KAMAL MORARKA (Rajasthan): That means she was firm even when Mr. Jacob asked for reasonable bulldozing.

SHRI M. M. JACOB: Even if Mr. Kamal Morarka tried to provoke us we never got provoked in this House on many occasions. That is because when Najma Ji sits on the Chair, she is able to see both sides. But I am



only sometimes worried because she gets more and more reddish sometimes evidently exhibiting that there is more blood pressure to her. So the moment I see her face so red when she is in the Chair, I just sit down without making any noise, because I know the consequence of getting more and more blood pressure. So, I will never cause anxiety of any blood pressure situation to Najma Ji, when she is in the Chair. I am sure almost all the Members of the House will do the same. An eminent scientist, a biologist Shrimati Najma Heptulla, with her vast experience will be a very good contribution to our Chair. I hope the days to come are going to be very pleasant. Healthy democratic practices will be continued by her and we will be safe in her hands. With these words I congratulate the Deputy Chairman elect at this moment and thank you for offering congratulations and felicitations to her.

**SHRI P. UPENDRA:** I congratulate Dr. Najma Heptulla on her re-election. More than that I take this opportunity to congratulate Renuka for the dignified manner in which she has contested the election and for the election being conducted in the most decorous manner.

It was a very difficult choice for many of us, because it was a contest between two ladies of great charm, dignity and dynamism. If it was a vote for that, probably it would have been difficult. But, with the prospect of your leaving the Chair, as most of us feel, we wanted an experienced Deputy Chairman to conduct the proceedings of the House. Therefore, as a number of MPs have said, this has led us to elect Najma Ji. Najma Ji's behaviour during the last term has convinced us that she would be an ideal choice to occupy the Chair. I did not want to refer to what happened in the past, but Mr. Jacob mentioned one or two instances. That itself shows what great courage the presiding officer has to show. Though she belonged to the Congress party,

she had been firm all along and conducted the proceedings of the House with great decorum. A presiding officer in the present situation needs a lot of courage and a doctor to tackle the blood pressure; particularly when the complexion of the Rajya Sabha has changed, she will have a difficult time. I wish her well and I congratulate her once again. I also wish a bright future to Renuka. I wish her also well. I once again congratulate Najma Ji on her re-election.

**SHRIMATI RENUKA CHOWDHURY** (Andhra Pradesh): Thank you very much for permitting me to speak. It goes without saying that I also offer my heart-felt congratulations to a very worthy woman. In the fight for election with Najma Ji today, I would only say to those of you who gave me your vote, thank you very much and to those of you who could not give me vote, you gave me your heart, thank you.

Sir, there is no dispute about the qualities of my respected colleague, Najma Ji. I like the way Dr. Subramanian Swamy edged in and took credit for the dignity and decorum. I like to reserve the privilege that it is the women of this House who collectively continue to conduct ourselves with dignity and goodwill. The functioning of this House is not affected by defeat or victory. There is a deep abiding affection amongst all of us. It is nice to see Najma Ji back in the Chair which is inspiring to me. I will have this opportunity to learn from her so that in the next round it will be helpful to me. I hope that the nation that is watching us will see that there is a larger message of the cooperation with which we have conducted ourselves today. We were seized with a problem which we have dealt with in a democratic way. The functioning of this House remains the same. Women have reached places of political power. We can fight for our equal rights. We are the first among equals. More power to us, Sir.

MR. CHAIRMAN: Prof. Bhattacharya, I just request one thing We have to adjourn for namaaz. So we should try to have our speeches short.

PROF. SAURIN BHATTACHARYA (West Bengal): Mr. Chairman, Sir; election is an unavoidable part of the democratic system. After the felicitations, we begin as usual. For Dr. (Mrs.) Najma Heptulla the formality of this election is over. She is about to settle down to her business as before. My pledge to her is, I would cooperating with her in all possible manner. But we crave her indulgence for our smaller parties for whom she had been a guardian. Thank you.

श्री शबोवर अहमद सलारिया (जम्मू और कश्मीर) : जनाब-ए-आली, मैं डा० नजमा हेपतुल्ला क तीसरी बार कामयाबी पर उन्हें मुबारकबाद पेश करने में अपने साथियों का शुक्रिया अदा करता हूँ और उनके साथ अपने जज्बात को मसलक करता हूँ नजमा जी की कामयाबी में मुझे इस बात की खुशी है कि वह तजुर्बा रखती हैं और उन्होंने इस हाउस को बड़ी कामयाबी के साथ आज तक चलाया है मुल्क को जो दरपेश मसाइल हैं वे बड़े मुश्किल हैं और उनकी वजह से उसका असर हमारे हाउस में भी नजर आयेगा इसलिये जहाँ नजमा जी को अपने तजुर्बा से इस हाउस को चलाना है वहाँ मेम्बरान-ए-हाउस पर भी यह फर्ज आयद होता है कि वह उन कवायद व जवाबित की पाबन्दी करें जिनसे कि इस हाउस को चलाया जाता है जो हाउस की डिप्टी चेयरमैन साहिबा हैं वह अपनी तरफ से अपनी काबिलियत से इस हाउस को चलायेंगी, लेकिन अगर मेम्बरान ए-हाउस इसमें ताम्बून न दें या हद्द का फांद लें तो हाउस का चलाना मुश्किल हो जाता है जहाँ तक पिछले तजुर्बा का सवाल है बावजूदे कि मैं इस हाउस में एक ही मेबर था लेकिन मेरी रियासत के हालात और मुश्किलात और मयायल को मद्देनजर रखते हुये नजमा हेपतुल्ला ने मेरी जमात को जो मौका दिया कि हम

अपने ब्यालात का यहाँ इजहार करें और अपनी मुश्किलात का जिक्र करें उसके लिये हम इनके शुक्रगुजार हैं और आईदा भी इस बात की तक्को करते हैं कि वह हमें मौका देती रहेंगी ताकि हम अपने ब्यालात का यहाँ पर इजहार कर सकें।

बिलाखिर मैं उनके लिये दुआ करूंगा,

“बुदाया बल्ल तू बेदार बाद,  
तुरा हिम्मत हमेशा यार बाद ”

شری شبیر احمد سلاریہ "جہوں اور کشمیر:  
جناب عالی۔ میں ڈاکٹر نجمہ ہیبت اللہ کا  
تسمیری بار کامیابی پر انھیں مبارکباد پیش کرنے  
میں اپنے ساتھیوں کا شکریہ ادا کرتا ہوں  
اور انکے ساتھ اپنے جذبات کو منسلک  
کرتا ہوں۔ نجمہ جی کی کامیابی میں مجھے اس  
بات کی خوشی ہے کہ وہ تجربہ رکھتی ہیں اور  
انھوں نے اس ہاؤس کو بڑی کامیابی کے  
ساتھ آج تک چلایا ہے۔ ملک کو جو درپیش  
مسائل ہیں وہ بڑے مشکل ہیں اور ان کی  
وجہ سے اس کا اثر ہمارے ہاؤس میں بھی  
نظر آئے گا۔ اس لیے جہاں نجمہ جی کو اپنے  
تجربہ سے اس ہاؤس کو چلانا ہے۔ وہاں  
ممبران ہاؤس پر بھی یہ فرض عائد ہوتا ہے کہ  
وہ ان قواعد و ضوابط کی پابندی کریں جن  
سے کہ اس ہاؤس کو چلایا جاتا ہے۔ جو ہاؤس  
کی ڈپٹی چیرمین صاحبہ ہیں وہ اپنی طرف سے  
اپنی قابلیت سے اس ہاؤس کو چلائیں گی۔

لیکن اگر ممبران ہاؤس اس میں تعاون نہ دیں۔  
 یا حدود کو پھاندیں تو ہاؤس کا چلانا مشکل  
 ہو جاتا ہے۔ جہاں تک پچھلے تجربہ کا سوال  
 ہے باوجود کہ میں اس ہاؤس میں ایک ہی  
 ممبر تھا لیکن میری ریاست کے حالات اور  
 مشکلات اور مسائل کو مد نظر رکھتے ہوئے  
 نجمہ ہیبت اللہ نے میری جماعت کو جو  
 موقع دیا کہ ہم اپنے خیالات کا یہاں اظہار  
 کریں اور اپنی مشکلات کا ذکر کریں اسکے  
 لیے ہم ان کے شکر گزار ہیں اور آئندہ بھی  
 اس بات کی توقع کرتے ہیں کہ وہ ہمیں  
 موقع دیتی رہیں گی تاکہ ہم اپنے خیالات  
 کا یہاں پر اظہار کر سکیں۔  
 بالآخر میں ان کے لیے دعا کر دوں گا۔  
 خدا یا بخت تو بیدار باد  
 تیرا ہیبت ہمیشہ یار باد

SHRI KARMA TOPDEN (Sikkim):  
 Mr. Chairman, Sir; I would like to  
 congratulate Dr. Najma Heptulla for  
 her victory and wish her well.  
 1.00 P.M.

I would also like to congratulate Mrs. Renuka Chowdhury on the good fight she put up and on the graceful manner in which she accepted the defeat and I would like to assure her that my heart is always with her.

SHRI B. V. ABDULLA KOYA (Kerala): Hon. Chairman, I would consider it my fortune to have been able to congratulate Dr. Najma Hep-

tulla. I have been a Member of the Rajya Sabha continuously for the last 24 years. But I am not a very good speaker; nor am I a very shouting Member of this House. I am a lone Member of my party, the Muslim League. Therefore, I always find it that I am isolated and I am not in a position to convince myself of my presence here. But, at the same time, I consider that Dr. Najma Heptulla is an impartial Deputy Chairman of this House doing very well for the last three terms. I have always got a high regard for her ability and her position as a Presiding Officer of this august House. I would once again congratulate her on my own behalf and on behalf of my party.

श्री आनन्द प्रकाश गौतम (उत्तर प्रदेश): आदरणीय सभापति महोदय, डा० नजमा हेपतुल्ला जी के सदन के उपसभापति चुने जाने पर मैं उन्हें हार्दिक बधाई दे रहा हूँ।

महोदय, इस सदन में इस कुर्सी पर बैठने के लिए सभापति से कहीं अधिक उपसभापति की भूमिका कठिन होती है और वह इसलिए कि सभापति अस्थायी रूप से निष्पक्ष हो जाता है जब इस कुर्सी पर बैठता है, लेकिन उपसभापति को निष्पक्ष होने की भूमिका थोड़ी-थोड़ी देर बाद अदा करनी पड़ती है। मैं समझता हूँ कि डा० नजमा हेपतुल्ला जी इस निष्पक्ष भूमिका में इतने वर्षों में पारंगत हो गई है और उनकी इस सफल भूमिका से हमेशा इस सदन को फायदा पहुँचा है और हमारा विश्वास है कि आगे भी डा० नजमा हेपतुल्ला जी अपनी इस निष्पक्ष सफल भूमिका में सफल होंगी और इस सदन में अच्छी परंपराएँ स्थापित करने में मदद करेंगी।

मैं फिर से उन्हें हार्दिक मुबारकबाद देता हूँ।

MR. CHAIRMAN: Hon. Members, I would like to associate myself with the warm felicitations addressed to Dr. (Smt.) Najma Heptulla by the Leader of the House, the Leader of

[Mr. Chairman]

the Opposition and by the leaders of the various political parties and groups in the House.

Dr. Heptulla brings to the office of Deputy Chairman a great and widely-acknowledged quality of a fine intellect, rich experience, warmth and goodness of heart, sensitive understanding of parliamentary procedure and practice, patience, persuasive ability and much else. I am sure she would further enhance the dignity and distinction of the high office she has been elected to. I extend to her my best wishes for every success in the months and years ahead.

I should also add, if I may, my appreciation of the most appropriate gesture on the part of Shrimati Renuka Chowdhury in being among the first to congratulate Dr. Heptulla.

All these have been in the best parliamentary spirit and I congratulate

DR. SHRIMATI) NAJMA HEPTULLA: Mr. Chairman, Sir, I think today is a historical moment not just because I am elected as a Deputy Chairman for the third time but because this is the last day of your presiding over as Chairman.

श्री तिकन्वर खन्त : जगल्लो बात भी कर दीजिए ।

DR. (SHRIMATI) NAJMA HEPTULLA: Please, don't disturb me all the time. You can do that when I am in the Chair. (*Interruptions*) He has started his role as the Leader of the Opposition before I have gone there. Mr. Chairman, Sir, it is my proud privilege to be elected under your chairmanship to this office again. I thank all the Members who have extended their support to me. I also thank all those Members who have not supported me officially but unofficially they did have their sympathies with me. Now when I am in

this Chair, Sir, I will hold them responsible for all their sympathies they have shown to me in the lobbies and whenever they make a noise in the House, I will just make some gestures to tell them what they had told me.

As far as Renuka Ji is concerned, I think, Sir, there has never been a Deputy Chairman's election which has generated so much of interest, not so much of heat but so much of excitement. It is not for the first time that Renuka Chowdhury and I have crossed swords with. But that has always been the case when I am in the Chair and she is in her bench. She has been fighting for a cause which she thought was right and I have been fighting for a cause which I thought was right to keep the decorum of the House according to the rules. But this was for the first time that she and I were crossing swords with for the Chair. The unfortunate part in this is that the majority of male Members in the House have tried to put up two women to contest. I would have been very happy to fight against a gentleman, not against a gentle lady, though she is far from being gentle when I am sitting is the Chair.

Sir, Mr. Sikander Bakht was telling you that while he was speaking, I had a different smile. I do not know how he could see my smile because he was looking at you and when Mr. Yashwant Sinha was speaking, I gave a different smile. But it is much more than just the support which Mr. Yashwant Sinha and his party have extended to me along with my party and the rest of the people. So their smile has to have a little of sugar and honey in it. It is being mentioned that I have seen four Prime Ministers. That is true. It is not only that. I have also seen many Leaders of the Opposition with whom I had to share this bench and when I was a little apprehensive to share it with Mr. Sikander Bakht, he

could understand what would have been the reason behind it. I have to deal with him. Many a time, I have to suppress him and even now also while I am sitting along with him and not in the Chair. But, Sir, when Mr. Subramanian Swamy mentioned about Ph. D., I want to remind him that once in the House there was a moment when some unparliamentary word was used. Somebody had said that some Member imitated like an animal. I said, "you cannot use it". Even as a Deputy Chairman-elect, I was in a difficult situation. I had to wriggle out of the situation by saying that I have done my Ph. D. in Zoology and I have all my sympathies for all the animals also. I remember in 1980, or 1981 when I came over here, a Member of Parliament in the lobby asked me, "You have done your Ph. D. in Zoology. You are a zoologist?" I said, "Yes." He asked me, "What are you doing over here?" I looked him up and down and said, "What do people do after qualifying as zoologists? Where do they go?" This is without prejudice to anybody.

Mr. Jacob was very kind. He should remember that there was a time when he was occupying this Chair also and he understands the difficulties of occupying that Chair and this Chair, both. Mr. Jacob, when I become red, I can assure you that it is not because my blood pressure is high. Thank God that I am a patient of low blood pressure; perhaps, that is why my party has chosen me. They must have taken my record from the doctor. When I become red, it is possible that the Rājya Sabha colour is red. So, sometimes I have to become red.

There has been a mention of charm and tact. This reminds me of Rajivji. In 1985 when I was elected and he was here and he welcomed me and said, "According to the tradition the Leader of the Opposition crosses the floor without attracting disqualification under the anti-defec-

tion law and the Leader of the House comes along to put me with them and with reluctance the elected Deputy Chairman has to come and occupy this place." Rajivji has said, "Now that we have sent you over there, we hope that the charm you have, you are going to spill over to the people just sitting with you." I do not know whether I have been successful in spilling the charm or they have spilled some bitterness to me. Time alone will tell me.

Sir, I must say this is the third time I have been elected. At times the House had been very, very peaceful, very enjoyably peaceful that I almost wanted to go to sleep. Sometimes it was not that peaceful and there had been a lot of agitated moods. I have always tried to run this House not with the help of the Rule Book, but with the help and cooperation of all the Members and I assure them that there is not going to be any change in my attitude. Whatever has been the previous experience of theirs, it is going to be the same and I expect the same cooperation, the same pandemonium also in the House, the same Zero Hour, as they call it. But this is the way the Parliament works and we are proud of keeping the dignity, the high principles of this Parliament. We are very proud of our democracy, the largest in the world.

I thank all the Members once again and I assure them, all of them, all the Members, front benches, back benches, middle benches, right, left, front, centre that there is not going to be any change in my attitude or working. I hope that I will do my duty to the best of my ability and justice. I would say just one thing. Sir, somebody reminded me—I do not know which Member because so many spoke—that there is a balance and a star. I would only say the meaning of my name is 'star'. I hope that the star is there not because I keep on going over

[Dr. (Shrimati) Najma Heptulla] there again and again, but because 'Najma' means 'star'. That is a very funny coincidence, Sir.

Thank you very much, Sir, and we wish that one day we will come and have breakfast with you in the Rashtrapati Bhavan. All the best.

MR. CHAIRMAN: Now I request the star to take the Chair.

SHRI SUBRAMANIAN SWAMY: We may have breakfast with you, but what about dinner with her? Wish you all the best, Sir.

The Deputy Chairman in the Chair

THE DEPUTY CHAIRMAN: Papers to be laid on the Table. I start my job from today.

#### PAPERS LAID ON THE TABLE

- I. Reports and Accounts (1989-90 and 1990-91) of the Educational Consultants India Limited, New Delhi and related papers.
- II. Report and Accounts (1988-89) of the School of Planning and Architecture New Delhi and related papers.
- III. Accounts (1988-89) of Sardar Vallabh bhai Regional College of Engineering and Technology, Surat and related papers.
- IV. Accounts (1988-89) of the Regional Engineering College, Srinagar and related papers.
- V. Report and Accounts (1988-89) of the Indian Institute of Management, Lucknow and Calcutta and related papers.
- VI. Report and Accounts (1989-90) of the Delhi Public Library and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND CULTURE) (KUMARI SELJA): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i)(a) Ninth Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-2180 93]

(ii)(a) Tenth Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

II. A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the School of Planning and Architecture, New Delhi, for the year 1988-89, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above School.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-2173/92].

III. (a) Annual Accounts of the Sardar Vallabh bhai Regional College of Engineering and Technology, Surat for the year 1988-89, and the Audit Report thereon.

(b) Statement giving reasons for the delay in laying the papers mentioned